

1	2	3
3	Delhi	15.00
4	Goa	7.70
5	Haryana	215.92
6	Karnataka	43.35
7	Mizoram	32.70
8	Uttarakhand	5.25
TOTAL :		404.16

Mushrooming of self-financing professional and other educational institutions

3331. SHRI A.MJAYA RAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether his Ministry is bringing any law to control the mushrooming of self-financing professional and other educational institutions;

(b) whether his Ministry is aware of the fact that there is no regularity in the fees extracted by such colleges; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) and (c) As per the Supreme Court Judgement, State Level Fee Committees have been constituted by the concerned States/UTs for prescribing fee to be charged by technical institutions. In accordance with the directions of the State Level Fee Committees, the fee is presently being charged by technical institutions situated in the respective State/UTs.

Proposals for setting up polytechnic colleges in Madhya Pradesh

†3332.MISS ANUSUIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the proposals from nine districts of Madhya Pradesh not having polytechnic colleges are pending with the Central Government for setting up such colleges;

(b) if so, the details of the dates on which these proposals have been received by Government; and

(c) the reasons for pendency and by when these proposals will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) to (c) No Sir. All the districts not having Government /

† Original notice of the question was received in Hindi.